

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/197(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	VISHNU SOLUTIONS PRIVATE LIMITED VS WILLIAMSON MAGOR & CO.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

ORDER

1. None for the parties.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and e-mail and place the tracking information on record.
3. Corporate Debtor to file its reply-affidavit within two weeks.
4. Post this matter on **29.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)